

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/77(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS MRS MAHZABEEN KHATOON PERSONAL GUARANTOR OF M/S PRIME TECHNOPLAST PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

ORDER

1. None appears for the Applicant/Bank
2. This matter is adjourned to **20/05/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**